

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

Item No.207 - CP(IB)/238(AHM)2022
Item No.208 – IA 06 of 2024

Proceedings under Section 95 IBC

IN THE MATTER OF:

Yes Bank Limited

.....Applicant

V/s

Sandeep Vedant

.....Respondent

(Personal Guarantors)

Order delivered on 12 /01/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant

: Ms. Uditia Miyan, Adv.

RP

: Mr. Prakul Thadi

For the Respondent

: None

ORDER

None is present for the respondent.

In the interest of justice, matter stands adjourned to 29.01.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)